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FOOD SUPPLIES & CONSUMER WELFARE DEPARTMENT

NOTIFICATION

The 14th October, 2015

No. 20348-09-17-15-65/2015— In exercise of the powers conferred under-section 16 read with Section 18 of the National Food Security Act (NFSA), 2013 (Central Act, 20 of 2013), Government of Odisha, after careful consideration, have been pleased to authorize the State Information Commission to Act as Odisha State Food Commission with Immediate effect until further orders.

By Order of the Governor

MADHUSUDAN PADHI

Commissioner-*cum*-Secretary to Government